

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2015

Dated: 26th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Power Grid Corporation of India Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

**: Mr. Gautam Chawla
Ms. Akansha Tyagi**

ORDER

Learned counsel for the appellant is present. None for the respondents.

List the matter on **15.01.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**